#### HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General (Camp) at Jammu) \*\*\*\*

# Subject: Change of Court timing / Registry (Office) timing of the Jammu wing of the High Court of J&K and Ladakh.

## **NOTIFICATION**

#### No:/829of 2025/RG/NG

#### Dated: 30.05.2025

 It is hereby notified for the information of all concerned that w.e.f. 30.06.2025, the Jammu Wing of the High Court of J&K and Ladakh shall function, as per the time schedule, notified earlier vide High Court Order No. 1638/NG dated 22.05.2020, which is tabulated as under for ready reference:-

Wing	Registry / Office Timing			Court Timing		
	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session
Jammu	09:30 a.m. to 01:00 p.m.	01:00 p.m. to 02:00 p.m.	02:00 p.m. to 04:30 p.m.	10:00 a.m. to 01:00 p.m.	01:00 p.m. to 02:00 p.m.	02:00 p.m. to 04:00 p.m.

## For the High Court of J&K and Ladakh

 Consequently, the High Court Notification 1313 of 2025/RG/NG dated 08.04.2025, so far as it pertains to timing of Jammu Wing of the High Court, shall stand withdrawn.

By Order.

(M. K. Sharma)

#### Dated: 29.05.2025

### No:29967-89/RG/NG

## Copy of the above forwarded to:

- 1. Advocate General, UT of J&K, Jammu/Srinagar;
- 2. Secretary General, Hon'ble Supreme Court of India, New Delhi;
- 3. Registrar General, Hon'ble High Court of \_\_\_\_\_
  - .....for information
- 4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
- 5. Secretary to Hon'ble Mr./Ms. Justice
  - ..... for information of their Lordships.
- 6. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Srinagar;
- 7. Law Secretary, UT of Ladakh, Leh;
- 8. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- 9. Director, J&K Judicial Academy, Jammu/Srinagar;
- 10. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- 11. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar;
- 12. Registrar Computers (IT), High Court of J&K and Ladakh;

- 13. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action;
- 14. All Principal District & Sessions Judges, UTs of J&K and Ladakh, for information and necessary action with the request to circulate the same amongst all the judicial officers under their respective jurisdiction and also to circulate amongst the President, Bar Associations in their respective jurisdictions;
- 15. President, Bar Association, High Court, Jammu/Srinagar;
- 16. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
- 17. Director, Information, Jammu/Srinagar, for information, with the request to publish the same in the newspapers having wide circulation in the UTs of J&K and Ladakh;
- 18. Post Master General, Jammu/Srinagar;

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- .....for information.
- 19. CPC e-Courts for information and with the request to upload the same on official website of the High Court of J&K and Ladakh;
- 20. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same;
- General Manager, Government Press, Jammu/Srinagar, for publication in the Govt. Gazette;
  Office file.

Registrar General (Officiating)